

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1768
TO BE ANSWERED ON DECEMBER 05, 2024
ASSESSMENT OF PMAY-U**

NO. 1768. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Government has made any assessment to find out the demand for housing under Pradhan Mantri Awas Yojana-Urban (PMAY-U) in the country;**
- (b) if so, the details thereof along with its findings, State-wise;**
- (c) whether the Government has set any target under PMAY-U during the last five years and the current year;**
- (d) if so, the target set and achievement made so far in this regard, State-wise; and**
- (e) the details of funds allocated, sanctioned and utilised under the said scheme during the said period?**

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e): 'Land' and 'Colonisation' are State subjects. The Ministry of Housing and Urban Affairs supplements the efforts of States/Union Territories (UTs) by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house to eligible beneficiaries in urban areas across the country. PMAY-U is a demand driven scheme and no target has been fixed for construction of houses under the scheme. States/UTs have undertaken a demand survey for assessing the actual demand of housing for eligible beneficiaries and reported a demand of 112.24 lakh houses in the year 2017; State-wise details of which are at Annexure I.

However, demand of houses being dynamic in nature, additional urban households who became eligible during implementation of the scheme, were also covered under PMAY-U. Based on the validated demand, the project proposals were approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the proposals received from State/UT Governments, a total of 118.64 lakh houses have been sanctioned by the Ministry under PMAY-U, out of which 114.22 lakh have been grounded and more than 88.22 lakh are completed/delivered to the beneficiaries as on 25.11.2024. The remaining houses are at different stages of construction. State-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U since inception as well as Central Assistance sanctioned, released and utilized during the last five years and the current year are at Annexure II.

Annexure I referred in reply to LSUQ No. 1768 due for 05-12-2024**State/UT wise details of assessed demand under PMAY-U**

Sr. No.		State/ UT	Likely Demand after validation (Nos)
1	States	Andhra Pradesh	20,50,000
2		Bihar	3,75,000
3		Chhattisgarh	3,00,000
4		Goa	4,845
5		Gujarat	7,65,000
6		Haryana	1,50,000
7		Himachal Pradesh	13,000
8		Jharkhand	2,20,000
9		Karnataka	7,00,000
10		Kerala	1,30,000
11		Madhya Pradesh	8,50,000
12		Maharashtra	13,50,000
13		Odisha	1,80,000
14		Punjab	1,15,000
15		Rajasthan	2,20,000
16		Tamil Nadu	7,15,000
17		Telangana	2,25,000
18		Uttar Pradesh	17,00,000
19		Uttarakhand	50,000
20		West Bengal	5,50,000
Sub- total (States) :-			1,06,62,845
21	North East States	Arunachal Pradesh	8,000
22		Assam	1,40,000
23		Manipur	55,000
24		Meghalaya	6,000
25		Mizoram	40,000
26		Nagaland	35,000
27		Sikkim	1,500
28		Tripura	92,000
Sub- total (N.E. States) :-			3,77,500
29	Union Territories	A&N Island	670
30		Chandigarh	1,000
31		DNH & DD	6,023
32		Delhi	79,000
33		J&K	79,331
34		Ladakh	1,926
35		Lakshadweep	-
36		Puducherry	15,650
Sub- total (UT) :-			1,89,140
Grand Total :-			1,12,23,945

Annexure II referred in reply to LSUQ No. 1768 due for 05-12-2024

State-wise details of houses sanctioned, grounded and completed/delivered to the beneficiaries under PMAY-U since inception as well as Central Assistance sanctioned, released and utilized during the last five years and current year under PMAY-U

Sr. No.	State/ UT	Since Inception			Central Assistance during last five years and current year (₹ in Cr.)			
		Houses Sanctioned (Nos)	Houses Grounded (Nos)	Houses Completed/ Delivered	Sanctioned	Released**	Utilised	
1	Andhra Pradesh	21,37,028	19,46,381	10,02,729	24929.54	17,569.87	14,484.03	
2	Bihar	3,14,477	3,08,362	1,60,921	1788.89	2,186.49	1,698.93	
3	Chhattisgarh	3,02,663	2,85,312	2,45,291	2693.71	3,208.14	2,943.46	
4	Goa	3,146	3,146	3,145	63.31	63.31	63.31	
5	Gujarat	10,05,204	9,79,704	9,31,989	13536.31	13,851.72	13,309.58	
6	Haryana	1,15,034	90,422	69,009	778.01	1,034.98	807.29	
7	Himachal Pradesh	12,758	12,640	10,878	133.32	142.74	118.26	
8	Jharkhand	2,29,156	2,13,901	1,49,818	1739.67	1,594.33	1,239.38	
9	Karnataka	6,38,121	5,72,423	3,76,192	3641.54	4,135.01	3,621.82	
10	Kerala	1,67,322	1,53,228	1,26,761	1372.14	1,322.77	1,178.89	
11	Madhya Pradesh	9,61,147	9,45,002	8,33,759	7554.27	9,479.68	9,009.56	
12	Maharashtra	13,64,923	10,94,243	8,70,530	15895.65	14,861.40	13,855.06	
13	Odisha	2,03,380	1,85,216	1,53,791	1635.82	1,725.04	1,542.18	
14	Punjab	1,32,235	1,18,302	90,508	1634.28	1,539.44	1,434.79	
15	Rajasthan	3,19,877	2,96,283	2,07,472	4540.6	3,926.65	3,767.61	
16	Tamil Nadu	6,80,347	6,64,645	5,87,117	5411.29	6,818.96	6,518.43	
17	Telangana	2,50,084	2,34,737	2,23,318	1994.07	2,134.01	2,032.39	
18	Uttar Pradesh	17,76,823	17,58,298	16,44,176	15129.04	20,251.69	19,812.27	
19	Uttarakhand	64,391	62,353	37,917	749.32	670.28	617.76	
20	West Bengal	6,68,953	6,06,960	4,18,036	6042.22	5,242.85	4,867.12	
Sub- total (States) :-		113,47,069	105,31,558	81,43,357	1,11,263.00	1,11,759.36	1,02,922.12	
21	North East States	Arunachal	8,499	8,070	8,063	49.91	72.62	53.81
22		Assam	1,76,643	1,69,032	1,13,697	1915.07	1,749.99	1,684.99
23		Manipur	56,037	50,422	14,961	263.56	324.94	296.56
24		Meghalaya	4,758	4,000	1,778	38.53	39.96	25.55
25		Mizoram	39,605	39,076	18,649	171.78	336.78	323.78
26		Nagaland	31,860	31,055	25,949	149.53	241.53	198.74
27		Sikkim	316	316	202	3.98	3.98	3.98
28		Tripura	92,854	87,168	75,060	536.66	663.87	538.56
Sub- total (N.E. States) :-		4,10,572	3,89,139	2,58,359	3,129.02	3,433.67	3,125.97	
29	Union Territories	A&N Island	376	376	47	5.45	2.66	2.49
30		Chandigarh	1,256	1,256	1,256	24.09	24.09	24.09
31		DNH & DD	9,947	9,947	9,230	139.48	147.14	141.23
32		Delhi	29,976	29,976	29,976	401.79	401.79	401.79
33		J&K	47,040	41,930	27,407	419.17	394.97	338.00
34		Ladakh	1,307	991	875	4	7.12	6.78
35		Lakshadweep	-	-	-	-	-	-
36		Puducherry	15,995	15,921	10,437	129.91	160.40	106.51
Sub- total (UT) :-		1,05,897	1,00,397	79,228	1,123.89	1,138.17	1,020.89	
Grand Total :-		118.64 Lakh	114.22 Lakh*	88.22 Lakh*	1,15,515.91	1,16,331.20	1,07,068.98	

* Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

** Includes Central Assistance released during the year against houses sanctioned in preceding years.